

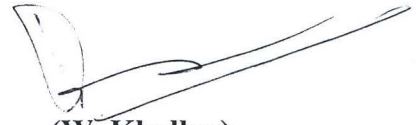
**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 2nd February, 2018.

No LJ(A) 21/71/Pt./482-The Governor of Meghalaya is pleased to accept the resignation dt.29.01.2018 tendered by Shri W.H.D. Syngkon from the post of Additional Advocate General, Meghalaya with effect from 29.01.2018.



(W. Khylllep)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ(A) 21/71/Pt./482-A

Dated Shillong the 2nd February, 2018.

Copy forwarded to:-

1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/Dy. Chief Ministers/Ministers, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya
4. Shri W.H.D. Syngkon, Mawkhar, Shillong - 1.
5. The Accountant General, (A&E) Meghalaya, Shillong.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
8. The President, High Court Bar Association, Shillong.
9. All Deputy Commissioners.
10. All District & Sessions Judges.
11. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
12. All Administrative Departments.
13. Law (B) Department.
14. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
- ✓ 15. DEO, Law Department.
16. Guard File.

By order etc...



Secretary to the Government of Meghalaya
Law Department